GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO- 1137
ANSWERED ON- 08/02/2021

COMPUTERISATION OF GRAM PANCHAYATS

†1137. SHRI DEVENDRA SINGH BHOLE

Will the Minister of PANCHAYATI RAJ be pleased to state:-

(a) the total number of Gram Panchayats which have been computerized in the country including the State of Uttar Pradesh;

(b) the total number of Gram Panchayats which are yet to be computerized;

(c) the reason for slow progress in this regard;

(d) the steps taken by the Government to expedite the computerization of Gram Panchayats in the country; and

(e) the time by which the remaining Gram Panchayats are likely to be computerized?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ
(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) The State/UT-wise details of Rural Local Bodies including Gram Panchayats (GPs) with/without computers including Uttar Pradesh is given at **Annexure**.

(c) Panchayat being a State subject, providing basic infrastructure including computers etc. is primarily the responsibility of concerned State Government/ UT administration. The level of computerisation of GPs varies among States depending upon the availability of electric power supply, internet connectivity, adequate computer- trained manpower, financial resources etc at GP level.

(d) & (e) Since Panchayat is a state subject, saturation of computerization in the Gram Panchayats is primarily the responsibility of respective State Governments. However, Government of India supplements the efforts of States in this regard on limited scale through its schemes/programs. Under the erstwhile scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), Ministry of Panchayati Raj (MoPR) had provided financial assistance to States/ UTs for e-enablement including computers and peripherals upto 2014-15. Under the Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented since 2018-19, fund is being provided to States/UTs for provision of computer for e-enablement on limited scale. Further,

the untied/ basic grants under 15th Finance Commission can also be used by Rural Local Bodies (RLBs) for computer in the respective Rural Local Bodies.

MoPR is implementing e-Panchayat Mission Mode Project (MMP) under which a suite of core common applications have been developed to address various aspects of Panchayats' functioning including planning, budgeting, implementation, accounting, monitoring, social audit and delivery of citizen services like issue of certificates, licenses, etc.

For attaining the vision of Digital India, BharatNet project is being implemented by Department of Telecommunications in phased manner to create network to connect all GPs by broadband in the country. As on 17.01.2022, total 1,70,136 GPs have been made Service Ready under the BharatNet project in the country. The target date for the completion of project is August, 2023.

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Annex refer to in reply to Part (a) & (b) of the Lok Sabha Unstarred Question No. 1137 answered on 08.02.2022

State/UT-wise details of Rural Local Bodies including Gram panchayats with/ without computer

Sl. No	State	Rural Local Bodies including Gram panchayats (as per LGD updated on 01.12.2021)	Rural Local Bodies including Gram panchayats with Computer	Rural Local Bodies including Gram panchayats Without computers
1	Andaman & Nicobar Islands	70	70	0
2	Andhra Pradesh	13371	7854	5517
3	Arunachal Pradesh	2108	305	1803
4	Assam	2666	1399	1267
5	Bihar	8173	7626	547
6	Chhattisgarh	11658	5484	6174
7	Goa	191	191	0
8	Gujarat	14257	14253	4
9	Haryana	6225	2500	3725
10	Himachal Pradesh	3615	3226	389
11	Jammu & Kashmir	4291	3973	318
12	Jharkhand	4352	3753	599
13	Karnataka	5975	5550	425
14	Kerala	941	941	0
15	Ladakh	193	184	9
16	Lakshadweep	10	10	0
17	Madhya Pradesh	22741	22710	31
18	Maharashtra	27897	26167	1730
19	Manipur	3818	86	3732
20	Meghalaya	9005	5171	3834
21	Mizoram	834	175	659
22	Nagaland	1288	216	1072
23	Odisha	6798	6798	0
24	Puducherry	108	100	8
25	Punjab	13263	13263	0
26	Rajasthan	11341	9701	1640
27	Sikkim	185	165	20
28	Tamil Nadu	12525	12525	0
29	Telangana	12769	4783	7986

30	Dadra & Nagar Haveli and Daman & Diu	38	38	0
31	Tripura	1219	412	807
32	Uttar Pradesh	58189	36167	22022
33	Uttarakhand	7791	1939	5852
34	West Bengal	3340	3340	0
	Total	**271245**	**201075**	**70170**

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